

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 127 OF 2017**

**Dated: 22<sup>nd</sup> May, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**D.B. Power Limited** ..... **Appellant(s)**  
**Vs.**  
**Central Electricity Regulatory Commission** ..... **Respondent(s)**  
**& Anr.**

Counsel for the Appellant(s) : Mr. Abhishek Baijal  
Counsel for the Respondent(s) : Ms. Suparna Srivastava  
Ms. Sanjana Dua for R.2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **19.09.2018.**

**(Justice N. K. Patil)**  
**Judicial Member**

*ts/mk*

**(I.J. Kapoor)**  
**Technical Member**